

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE DEPOSITE  
SCHEME' (POWER JYOTI ACCOIJUNT IN STATE BANK OF INDIA**

**In the Court of Judicial Magistrate-I, Balrampur**

S.N.	Case No	Name of Parties	Under Section/Act	Police Station/ Department	Proposed Fine	Remark
1	614/14	State Vs Bhola Pathak	207 M.V.Act	Laliya	1000.00	
2	19/17	State Vs Lakhraj	112/183/184/194 MV Act	Gainsari	2200.00	
3	24/17	State Vs Ajay Kumar	3/181,129/177 146/196 MVAct	Laliya	300.00	
4	22/17	State Vs Shiv Kumar	3/181 M.V.Act	Laliya	200.00	
5	23/17	State Vs Bhola	112/183,3/181 M.V.Act	Laliya	200.00	
6	24/17	State Vs Pradeep Kumar	128/177,112/183,129/177, 119/177 M.V.Act	Laliya	400.00	
7	25/17	State Vs Shiv Kumar Yadav	3/181,128/177,129/177,1 12/183 M.V.Act	Gainsari	300.00	
8	26/17	State Vs Surya Prakash	112/183,184/129, 177/194 M.V.Act	Gainsari	2300.00	
9	27/17	State Vs Anil	3/181,129/177, 146/196 M.V.Act	Gainsari	300.00	
10	28/17	State Vs Faheem Ahmad	3/181,184/179,138(3)/194 /190(2) M.V.Act	Gainsari	2500.00	
11	29/17	State Vs Pappu Upadhyay	39/192,194 M.V.Act	Gainsari	3000.00	
12	30/17	State Vs Ram Lal	3/181,129/177,146/196 M.V.Act	Gainsari	300.00	
13	31/17	State Vs Dhamendra Kumar	112/183,184/179,129/177 ,146/196 M.V.Act	Gainsari	500.00	
14	32/17	State Vs Ramesh Jaiswal	129/177 M.V.Act	Gainsari	200.00	
15	33/17	State Vs Sarvesh Kumar	184/177,179/129,177/146 ,196 M.V.Act	Gainsari	400.00	
16	34/17	State Vs Moh Hasim	129/177,194 M.V.Act	Nagar Gonda	2200.00	
17	03/17	State Vs Vijay Bahadur	290 IPC	Gainsari	50.00	
18	04/17	State Vs Jai Prakash	290 IPC	Gainsari	50.00	
19	05/17	State Vs Babu Ram	290 IPC	Gainsari	50.00	
20	06/17	State Vs Budh	290 IPC	Gainsari	50.00	
21	07/17	State Vs Kartaram	290 IPC	Gainsari	50.00	
22	08/17	State Vs Nurulla	290 IPC	Gainsari	50.00	

